

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

OA/021/922/2017  
Date of Order : 03-07-2018

Between :

R. Shanmugham S/o Late G. S. Ramaswamy,  
Aged about 56 years, Emp.No.24203259651,  
Occ : Retired Mail Express Guard (Operating),  
SC Division, South Central Railways,  
R/o H.No.12-5-186/6/A & B,1, Flat No.106,  
Galaxy Residency, Vijayapuri Colony,  
South Lallaguda, Secunderabad-17.

....Applicant

AND

1. Union of India rep by its  
General Manager, South Central Railway,  
Rail Nilayam, Secunderabad.
2. The Divisional Railway Manager,  
Secunderabad Division, SCR,  
Sanchalan Bhavan, Secunderabad.  
...Respondents

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Counsel for the Applicant: Dr. A. Raghu Kumar

Counsel for the Respondents : Mr. D. Madhava Reddy, SC for Rlys

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CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER

(Oral order per Hon'ble Mr.Justice R.Kantha Rao, Judicial Member )

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Dr. A. Raghu Kumar, learned counsel appearing for the applicant  
seeks permission o withdraw the OA to challenge the order passed  
subsequent to the filing of the OA. He is permitted to do so.

2. Accordingly the OA is dismissed as withdrawn with liberty to challenge the order passed subsequent to filing of this OA. No order as to costs.

(R.KANTHA RAO)  
JUDICIAL MEMBER

Dated : 3<sup>rd</sup> July, 2018.  
Dictated in Open Court.

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